

1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-8072/84.]

Detailed Demands for Grants of Ministry of Education and Culture Departments of Education of Culture) for 1984-85

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table :—

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Education and Culture (Department of Education) for 1984-85. [Placed in Library. See No. LT-8073/74.]

(2) A copy of the detailed Demands for Grants (Hindi and English versions) of the Ministry of Education and Culture (Department of Culture) for 1984-85. [Placed in Library. See No. LT-8074/84.]

Report the Comptroller and Auditor-General of India for 1982-83—Union Government (Civil) Revenue Receipts—Vol. I—Indirect taxes, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of the Report (Hindi and English versions) of the a Comptroller and Auditor General of India for the year 1982-83—Union Government (Civil) Revenue Receipts—Volume—Indirect Taxes and Volume II—Direct Taxes, under article 151 (1) of the Constitution. [Placed in Library. See No. LT-8075/84.]

(Interruptions)**

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : I am on a point of order.

(Interruptions)**

MR. DEPUTY-SPEAKER : Unless order is restored in the House, I would not allow anything. I am waiting for the statement by the Minister.

(Interruptions)**

12.04 hrs.

BUSINESS ADVISORY COMMITTEE

Fifty Ninth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I beg to move :

“That this House do agree with the Fifty-ninth Report of the Business Advisory Committee presented to the House on the 2nd April, 1984.”

MR. DEPUTY-SPEAKER : Prof. Ajit Kumar Mehta, don't you want to move your amendment ?

(Interruptions)

MR. DEPUTY-SPEAKER : Prof. Mehta has not moved his amendment. The question is :

“That this House do agree with the Fifty-ninth Report of the Business Advisory Committee presented to the House on the 2nd April, 1984.”

The motion was adopted.

MR. DEPUTY-SPEAKER : Now, I go to the next item—Matters under Ruld 377.

(Interruptions)

MR. DEPUTY-SPEAKER : Don't record anything that is said without permission.

(Interruptions)**